(ii) Report of the Comptroller and Auditor General of India for the year ended March 31, 1989 [(No. 1990)----11 of Union Government (Defence Services—Air Force and Navy)] (Placed in Library-See No.LT-808/90)

LEGISLATIVE COUNCILS BILL, 1990

SHRI VIREN J. SHAH (Maharashtra): Sir, I had given a Special Mention...(Interruptions)

SHRI MOTURU HANU-MANTHA RAO (Andhra Pradesh): Sir, I had given a Call Attention notice on the severe cyclonic st orm that is taking place in Andhra Pradesh...

THE VICE-CHAIRMAN (SHRI M. A. BABY): There are two Bills to be introduced. After that, you can make your point.

THE MINISTER OF STEEL AND MINES WITH ADDI-TIONAL CHARGE OF THE MINISTRY OF LAW AND JUS-TICE (SHRI DINESH GO-SWAMI): Sir, I beg to move for leave to introduce a Bill to provide for the creation of Legislative Councils for the States of Andhra Pradesh and Tamil Nadu and for matters supplemental, incidental and consequential thereto.

The question was put and the motion was adopted.

SHRI DINESH GOSWAMI: Sir, I introduce the Bill.

INDIAN CONTRACT (AMENDMENT) BILL, 1990

THE MINISTER OF STEEL AND MINES WITH ADDI-T IONAL CHARGE OF THF

MINISTRY OF LAW AND JUSTICE (SHRI DINESH GO-SWAMI): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Contract Act. 1872.

The question was put and the motion was adopted.

SHRI DINESH GOSWAMI: Sir. I introduce the Bill.

SHRI MOTURU HANU-MANTHA RAO: Sir, I have given notice for a Calling Attention ... (Interruptions)

THE VICE-CHAIRMAN: One by one, please.

CYCLONE HAVOC IN ANDHRA PRADESH

SHRI MOTURU HANUMAN-THA RAO: Sir, I had given a Call Attention notice on the severe cyclonic storm that is taking place in Andhra Pradesh. Severe damage has been caused in the last 48 hours through out the coastal districts of Andhra Pradesh, and the Agriculture Minister must come forward with the latest position so that we also take a serious view of the whole thing and see what can be done about it. (Interruptions) The Crisis Management Group is now going through the whole thing. So, they must come forward through the Agriculture Minister as to what is taking place there and what can be done from the Centre also. The State Government cannot meet the situation by itself. The entire coastal districts are affected by that severe cyclone.

SHRI SUKOMAL SEN (West Bengal): Sir, I support the hon. member.

SHRI S. JAIPAL REDDY (Andhra Pradesh): Sir, while endorsing the statement of hon. Member Hanumantha Rao, I would like to reiterate